

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

C O R R I G E N D U M

No. 1905 -RG **Dated Calcutta, the 10th day of March, 2025**

This is to refer to the Court’s Notification No. 1025-RG dated 13/02/2025, published in the Court’s website containing the final answer key vide List – I, Result of all 110 (one hundred ten) candidates from the members of Bar vide List – II, result of 14 (fourteen) eligible candidates from the Members of the Bar vide List – III and result of 5 (five) eligible Judicial Officers of the West Bengal Judicial Service vide List – IV in connection with OMR based Preliminary Test (Phase – I) held on 22/12/2024 towards recruitment to the cadre of District Judge (Entry Level) in WBJs through Direct Recruitment from Members of the Bar (DRB) and by way of Limited Competitive Examination (LCE) from eligible Judicial Officers for the year 2024 and to inform that the above mentioned List – III shall be replaced with List – IIIA and List – IIIB while List – IV shall be replaced with List – IVA and List - IVB. All the List – IIIA, List – IIIB, List – IVA and List – IVB are prepared in consonance with the order dated 07/03/2025 passed by the Hon’ble Court in WPA 4644 of 2025 and are enclosed hereinbelow for information and necessary action of the concerned candidates.

LIST – III A

Name of 18 (eighteen) candidates from the members of Bar who are eligible to appear in the Written Competitive Test (Phase-II) by securing minimum qualifying marks (50%) in OMR based Preliminary Test (Phase-I) of the examination for Direct Recruitment from Bar’2024.

Sl. No.	Roll No (DRB /HC- CAL/2024/...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon’ble Court’s Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
1	039	Jitendra Kumar Pandey	24	17	16	1	32	1	2	2	35	70	Q
2	057	Banani Das	24	15	14	1	28	1	2	2	31	62	Q
3	060	Subhas Chandra Marik	24	16	14	2	28	2	2	2	30	60	Q
4	048	Supratim Bhattacharya	24	13	13	0	26	0	2	2	30	60	Q
5	006	Prince Patra	24	16	14	2	28	2	2	2	30	60	Q
6	033	Santiago Roy	24	17	14	3	28	3	2	2	29	58	Q

Sl. No.	Roll No (DRB /HC-CAL/2024/...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon'ble Court's Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
7	049	Abul Hasan	24	17	14	3	28	3	2	2	29	58	Q
8	050	Partha Sarathi Mukherjee	24	17	14	3	28	3	2	2	29	58	Q
9	030	Bikash Chandra Das	24	18	14	4	28	4	2	2	28	56	Q
10	031	Joydeep Mukherjee	24	19	14	5	28	5	2	0 (He has already awarded +2 marks for choosing correct Option-D)	25	50	Q
11	002	Doyel Chakraborty	24	16	13	3	26	3	2	0 (She has already awarded +2 marks for choosing correct Option-D)	25	50	Q
12	009	Nichita Guha	24	16	13	3	26	3	2	2	27	54	Q
13	015	Chanchal Sen	24	16	13	3	26	3	2	2	27	54	Q
14	025	Afsaruddin Sarkar	24	19	14	5	28	5	2	2	27	54	Q
15	001	Moumita Chakraborty	24	14	12	2	24	2	2	2	26	52	Q
16	032	Birendra Pathak	24	20	14	6	28	6	2	2	26	52	Q
17	046	Pratik Bhattacharyya	24	14	12	2	24	2	2	2	26	52	Q
18	051	Barnali Mallick	24	15	12	3	24	3	2	2	25	50	Q

N.B.: ‘Q’ denotes qualified.

LIST – III B

Name of 1 (one) candidate from the members of Bar who is not eligible to appear in the Written Competitive Test (Phase-II) for Direct Recruitment from Bar’2024.

Sl. No.	Roll No (DRB /HC- CAL/2024/...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon’ble Court’s Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
1	026	Soumyadip Chakraborty	24	14	12	2	24	2	2	0 (He has already awarded +2 marks for choosing correct Option-D)	24	48	Fail

LIST – IVA

Name of 8 (eight) candidates amongst the Judicial Officers in West Bengal Judicial Service who are eligible to appear in the Written Competitive Test (Phase-II) by securing minimum qualifying marks (50%) in OMR based Preliminary Test (Phase-I) of the Limited Competitive Examination’2024.

Sl. No.	Roll No (LCE /HC- CAL/2024 ...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon’ble Court’s Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
1	026	Sri Subhadeep Biswas	24	16	16	0	32	0	2	2	36	72	Q
2	004	Nuruzzaman Ali	24	17	16	1	32	1	2	0 (He has already awarded +2 marks for choosing correct Option-D)	33	66	Q
3	023	Smt. Chanda Hasmat	24	16	14	2	28	2	2	2	30	60	Q
4	020	Smt. Debasree Lahiri	24	13	12	1	24	1	2	2	27	54	Q
5	030	Sri Parag Neogi	24	16	13	3	26	3	2	2	27	54	Q
6.	027	Smt. Sutapa Mallick	24	18	13	5	26	5	2	2	25	50	Q
7	033	Sri Surajit Mondal	24	18	13	5	26	5	2	2	25	50	Q

Sl. No.	Roll No (LCE /HC-CAL/2024 ...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon'ble Court's Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
8	034	Sri Mandip Saha Roy	24	24	15	9	30	9	2	2	25	50	Q

N.B.: ‘Q’ denotes qualified

LIST – IVB

Name of 02 (two) candidates amongst the Judicial Officers in West Bengal Judicial Service who are not eligible to appear in the Written Competitive Test (Phase-II) of the Limited Competitive Examination’2024.

.Sl. No.	Roll No (LCE /HC-CAL/2024 ...)	Name	Total Question	Question Attempted	Correct Answers	Wrong Answers	Mark for Correct Answers	Marks Deducted for Wrong Answer	Benefit to All	Benefit as per Hon'ble Court's Order dated 07/03/2025 on WPA 4644 of 2025 regarding Question No. 25	Total Marks	% Marks	Result
1	005	Sri Sounak Mukherjee	23	17	13	4	26	4	2	0 (He has already awarded +2 marks for choosing correct Option-D)	24	48	Fail
2	011	Md. Rafique Alam	23	21	14	7	28	7	2	0 (He has already awarded +2 marks for choosing correct Option-D)	23	46	Fail

All other information in the referred Notification No. 1025-RG dated 13/02/2025 shall remain unchanged.

**Sd/-
Registrar General-cum-Secretary,
Selection Board
High Court at Calcutta.**